

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): No.**

All arrangements for medical termination of pregnancy cases exist in this hospital and such services are provided on all working days.

**Railway Lines in Rayalseema**

4243. SHRI K. OBUL REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether any new railway line since 100 years has been laid in Rayalseema, a backward region of Andhra Pradesh;

(b) whether Government are aware that the Rayalseema area is producing lot of minerals such as barytes, limestone, etc. and they are being exported to various foreign countries; and

(c) whether due to lack of transport facilities huge stocks are held up and export commitments are not properly executed?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) 296 kilometre length of railway lines were added in Rayalseema area in the last 100 years. In recent years, however, the line constructed in the area was Renigunta to Tirupati East (10 kilo-metres). However, very heavy investments had been made on Gooty-Arkonam and Vijayawada-Gudur trunk lines by way of doubling and also electrification. Conversion of Guntakal-Bangalore line, which partly falls in Rayalseema area, is in progress. A broad gauge connection to Nadikude from Bibinagar is also in progress.

(b) Yes. But export traffic is only for Barytes.

(c) Consistent with commitments to move essential commodities pre-4851 LS—4

ferentially every effort is made to load traffic in Barytes, limestone and steatite. Loading of these commodities in the current financial year is higher than that in the corresponding period of last year.

**नकली औषधियों की सप्लाई**

4244. श्री अनन्त राम जबसवाल : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बड़े शहरों, कस्बों और गांवों में ऐसे औषधि निर्माता और व्यापारी हैं जो रोगियों को नकली औषधि की सप्लाई करते हैं और यहां तक कि "एस्परीन" तथा टी.बी. औषधि जैसी अतिव्याप्य औषधियां नकली रूप में खुल्लमखुल्ला बाजार में बंची जाती हैं ;

(ख) यदि हा, तो उन नकली औषधि निर्माताओं और कौमिस्टों के नाम क्या हैं, जिनके विरुद्ध 1-4-78 से 28-2-79 की अवधि में कार्यवाही की गई थी ;

(ग) सरकार ने उसी अवधि में कितनी तथा कितने मूल्य की नकली औषधियां पकड़ी ; और

(घ) नकली औषधियों के निर्माण तथा उनकी बिक्री पर रोक लगाने के लिए 1978-79 के दौरान सरकार ने क्या कार्यवाही की और 1979-80 में क्या कार्यवाही करने का विचार है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री रवीश राव): (क) से (ग). नकली औषधियों के निर्माण के मामले समय-समय पर भारत सरकार के ध्यान में आते हैं। लेकिन बड़े पैमाने पर नकली औषधियों के निर्माण की कोई रिपोर्ट सरकार के ध्यान में नहीं आई है। औषधि और प्रसाधन सामग्री अधिनियम और उसके अधीन बने नियमों के उपबंधों के अंतर्गत औषधियों के निर्माण और बिक्री पर नियंत्रण राज्य औषधि नियंत्रण प्राधिकारियों द्वारा रखा जाता है।